

अध्यक्ष महोदय : कुछ मिस अंडरस्टैंडिंग हो गई थी। मैं समझ रहा था कि आप अपने बिल के मुताल्लिक कर रही हैं। राजद साहब को बता दिया था। ठीक है।

PROF. MADHU DANDAVATE : It is not sub judice. It is prejudice.

अध्यक्ष महोदय : इनका एक बिल था जो आ रहा था।

DR. VASANT KUMAR PANDIT : I want to say about the import of 200 tonnes of cow tallow... (Interruptions)

अध्यक्ष महोदय : आप लिख कर दे दो तो पता करवा लूंगा।

SHRI ERA ANBARASU : I am worried about our national security. Let us concentrate more on national security. My problem is about the Masood Israeli activities not only in Srilanka but in Tamilnadu...

(Interruptions)**

MR. SPEAKER : Not allowed. You give me in writing. This is not the way. You are supposed to be a responsible Member of this House. Why are you taking up things which are irrelevant; You cannot raise like this.

श्री गिरधारी लाल व्यास (भीलवाड़ा) : अध्यक्ष महोदय, किसानों की समस्या को तो बराबर आप डिस्कस कराते हो, मगर मजदूरों की समस्या के संबंध में कुछ नहीं किया। हमारे यहां टैक्सटाइल मिल्स 4 महीने से बंद पड़ी है जिससे लोगों में बड़ी बैचेनी है। आप कामर्स मिनिस्टर को कह कर उसको खुलवायें।

अध्यक्ष महोदय : यह स्टेट सबजेक्ट है। You are supposed to be a very enlightened Member. Not allowed.

श्री राम प्यारे पनिका (राबर्ट्सगंज) : अध्यक्ष जी, उच्चतम न्यायालय के बावजूद भी हरिजन और आदिवासी तथा पिछड़ी जाति के काश्तकारों को मेरे क्षेत्र के दुद्धी और राबर्ट्सगंज में, जो काश्तकार सालों से जमीन पर काबिज है उत्तर प्रदेश की सरकार और वन विभाग वाले उनको वेदखल कर रहे हैं..... (व्यवधान)

अध्यक्ष महोदय : यह स्टेट सबजेक्ट है। आप मुझे लिखकर दीजिये, मैं पता करवा लूंगा।

श्री राम प्यारे पनिका : मैंने काल अटेंशन दिया है।

श्री के० एस० नारायण (हैदराबाद) : आन्ध्र प्रदेश में इस वक्त कोई सरकार नहीं है क्योंकि चीफ मिनिस्टर यू० एस० ए० गये हुए हैं और हमारे यहां 12 दिन से करफ्यू लगा हुआ है जिससे लोगों को बेहद सफरिग है.....

अध्यक्ष महोदय : यह तो स्टेट सबजेक्ट है, मैं इसको अलाऊ नहीं करता।

PAPERS LAID ON THE TABLE

Coast Guard Officers (General Duty) Recruitment (Amendment) Rules, 1984 and Navy Leave (Amendment) Regulations, 1984

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) :

I beg to lay on the Table :—

- (1) A copy of the Coast Guard Officers (General Duty) Recruitment (Amendment) Rules, 1984

(Hindi and English versions) published in Notification No. S. R. O. 133 in Gazette of India dated the 7th July, 1984, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT. 8514/84].

- (2) A copy of the Navy Leave (Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. S. R. O. 114 in Gazette of India dated the 19th May, 1984, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT. 8515/84]

Notification under Tea Act, 1953
Statement showing reasons for
delay in laying the papers

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND IN
THE DEPARTMENT OF SUPPLY
(SHRI NIHAR RANJAN LASKAR) :

I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 30 of the Tea Act, 1953 :—

(i) The Tea (Marketing) Control Order, 1984 published in Notification No. S. O. 313(E) in Gazette of India dated the 9th April, 1984.

(ii) The Tea (Distribution and Export) Control (Amendment) Order, 1984 published in Notification No. S. O. 379(E) in Gazette of India dated the 12th May, 1984.

- (2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of section 16E of the Tea Act, 1953 :—

(i) S. O. 446(E) published in Gazette of India dated the 15th June, 1984 regarding extension of the period of take over of management of the Potong Tea Estate for a further period of six months upto and inclusive of the 12th December, 1984.

(ii) S. O. 447(E) published in Gazette of India dated the 15th June, 1984 regarding extension of period of take over of management of Chargola Tea Estate for a further period upto and inclusive of the 31st December, 1984.

[Placed in Library. See No. LT. 8516/84].

(3) (i) A copy of the Annual Report Hindi and English versions) of the Export Promotion Council for Finished Leather and Leather Manufacturers, Kanpur, for the year 1982-83 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Finished Leather and Leather Manufacturers, Kanpur, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 8517/84].

Coinage (Standard Weight and remedy of the coins of two rupees containing copper 75 per cent and nickel 25 per cent) Rules, 1984

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : I beg
to lay on the Table a copy of